

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3346/2018

The 7<sup>th</sup> day of September, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Kanti Swaroop, Age 60,  
Group 'B', AE,  
S/o Shri Bhurey,  
R/o 404, Mahagun Mosaic,  
Phase-III, Sector-4, Vaishali,  
Ghaziabad, UP.

.. Applicant

(By Advocate: Shri Rajeev Sharma)

Versus

1. The General Manager (HQ),  
Northern Railway,  
Baroda House, New Delhi.
2. The General Manager (P),  
Northern Railway,  
Baroda House, New Delhi.
3. The Principal Chief, Electrical Engineer,  
Northern Railway,  
Baroda House, New Delhi.

.. Respondents

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the applicant.

2. The applicant filed the O.A. seeking the following relief(s):

“(a) To issue direction to the respondents to convene DPC in respect of financial up-gradation and promotion in senior scale, i.e., 15600-39100 GP 6600 forthwith.

- (b) To issue direction to the respondent to give all the consequential benefits to the applicant.
- (c) The Hon'ble Tribunal may pass any other order/direction as deemed fit and proper in the circumstances of the present case and in the interest of justice”.

3. It is submitted that the applicant made number of representations, including Annexure-2 dated 24.07.2018, ventilating his grievances to the respondents. However, no orders have been passed thereon till date.

4. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the merits of the case, by directing the respondents to consider Annexure-2 representation dated 24.07.2018 of the applicant and to pass appropriate reasoned and speaking orders thereon, in accordance with law, within 30 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(A.K. BISHNOI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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